

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**STARRED QUESTION No. \*13**  
TO BE ANSWERED ON 02.02.2018

**Ruckus by Wild Animals**

\*13. SHRIMATI P.K. SREEMATHI TEACHER:  
DR. P.K. BIJU:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government has received information about the loss of life and property and the damage to crops due to ruckus created by elephants/wild animals in the country including Kerala during the last three years and current year;
- (b) if so, the details thereof, State/ UT- wise and year-wise;
- (c) whether there is any system in place for compensation for losses to farmers in the country due to destruction of crops by elephants/wild animals and if so, the details thereof;
- (d) the rate and the amount of compensation disbursed during the said period in this regard along with the details of the number of beneficiaries, State/UT wise; and
- (e) the details of steps taken by the Government to prevent such ruckus by elephants/wild animals in the States including Kerala and provide adequate compensation to affected persons?

**ANSWER**

MINISTER FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE  
(DR. HARSH VARDHAN)

(a), (b), (c), (d) and (e) A statement is laid on the Table of the House.

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a), (b), (c), (d) and (e) OF THE LOK SABHA STARRED QUESTION NO. \*13 REGARDING “RUCKUS BY WILD ANIMALS” BY SHRIMATI P.K. SREEMATHI TEACHER AND DR. P.K. BIJU DUE FOR REPLY ON 02.02.2018.**

(a)&(b) State wise details of the loss of property and the damage to crops due to elephants/tigers are not collated in the Ministry. However, the State-wise details of loss of human lives due to elephant and tiger, during the last three years and current year, as available in the Ministry, is given in **Annexure-I** and **Annexure-II**.

(c) It is the responsibility of the State Government/UTs administrations to make the provisions for paying compensation for loss to farmers due to destruction of crop caused by elephants and tigers. However, the Central Government provides financial assistance to the States/ Union Territory Governments under the Centrally Sponsored Schemes of 'Integrated Development of Wildlife Habitats', 'Project Tiger' and 'Project Elephant', *inter alia*, to make payment of *ex-gratia* relief. The amount of *ex-gratia* relief eligible for assistance under the Centrally Sponsored Schemes for payment to the victims of predation/depredation by wild animals, is as follows:

Sl. No.	Nature of damage caused by wild animals	Amount of <i>ex-gratia</i> relief
(a)	Death or permanent incapacitation	Rs. 2,00,000/-
(b)	Grievous injury	30% of (a)
(c)	Minor injury	Cost of treatment
(d)	Loss of property	Value of loss/damage as assessed by authorized officer

(d) The state wise details of the number of beneficiaries and rates of compensation are not collated in the Ministry. However, the details of compensation paid for loss of life and loss of crop/property, caused by elephants, is given in **Annexure- III** and **IV**.

(e) The Government has taken following remedial measures to prevent ruckus by elephant/wild animal:

(i) Ministry through its Centrally Sponsored Schemes (CSS) namely 'Project Tiger', 'Project Elephant' and 'Integrated Development of Wildlife Habitats (IDWH)' provides funds to States and UTs for carrying various activities for habitat improvement works namely restoration of natural water bodies, creation of artificial ponds, waterholes, augmenting food/fodder sources at various places within Protected Areas to minimize the human animal conflict.

(ii) Ministry has also formulated a scheme 'Augmentation of Fodder & Water Scheme in Protected Areas/Forest Areas' under central component of the fund managed by Compensatory Afforestation Fund Management and Planning Authority (CAMPA). The scheme is primarily for augmentation of fodder and water sources for wild herbivores within the Protected Area/Forests where degraded habitat is known to be the cause of significant human-wildlife conflict.

(iii) The Ministry has issued guidelines in context of human-wildlife

conflict to the Chief Wildlife Wardens of all the State Governments/Union Territory Administrations dated 24<sup>th</sup> December, 2014 and 1<sup>st</sup> June, 2015.

(iv) Standard Operating Procedure (SOPs): The National Tiger Conservation Authority has issued following three SOPs to deal with man-animal conflict which are available in public domain:

- To deal with emergency raising due to straying of tigers in human dominated landscapes
- To deal with tiger depredation on livestock
- For active management towards rehabilitation of tigers from source areas at the landscape level.

The three SOPs *inter alia* include the issue of managing dispersing tigers, managing livestock kills so as to reduce conflict as well as relocating tigers from source areas to areas where density of tiger is low, so that conflict in rich source areas does not occur.

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**ANNEXURE-I**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (A) AND (B) OF LOK SABHA STARRED QUESTION NO. \*13 REGARDING “RUCKUS BY WILD ANIMALS” BY SHRIMATI P.K. SREEMATHI TEACHER AND DR. P.K. BIJU DUE FOR REPLY ON 02.02.2018.**

**Number of Human Deaths caused by elephant during the last three years and the current year**

<b>S. No.</b>	<b>State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (upto November 2017)</b>	<b>Remarks</b>
1	Andhra Pradesh	2	0	2	3	
2	Arunachal Pradesh	1	1	NR	NR	
3	Assam	54	31	91	31	
4	Chhattisgarh	32	59	67	NR	
5	Jharkhand	53	66	59	38	
6	Karnataka	53	47	49	9	(2017-18 figure is upto 16.8.2017)
7	Kerala	20	6	22	NR	
8	Maharashtra	3	0	0	NR	
9	Meghalaya	3	9	NR	NR	
10	Nagaland	1	1	1	NR	
11	Odisha	64	63	65	42	
12	Tamil Nadu	31	47	43	36	
13	Tripura	1	0	2	NR	
14	Uttar Pradesh	1	0	3	1	
15	Uttarakhand	7	7	4	NR	
16	West Bengal	89	112	84	41	
<b>Total</b>		<b>415</b>	<b>449</b>	<b>492</b>	<b>201</b>	

NR-Not Received

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (A) AND (B) OF LOK SABHA STARRED QUESTION NO. \*13 REGARDING “RUCKUS BY WILD ANIMALS” BY SHRIMATI P.K. SREEMATHI TEACHER AND DR. P.K. BIJU DUE FOR REPLY ON 02.02.2018.**

**Details of incidents of tiger attacks on human beings during the last three years and the current year in and around tiger reserves as report by States**

<b>S. No.</b>	<b>State</b>	<b>2015</b>	<b>2016</b>	<b>2017</b>	<b>2018</b>	<b>Total</b>
1	Andhra Pradesh	0	0	0	0	<b>0</b>
2	Arunachal Pradesh	0	0	0	0	<b>0</b>
3	Assam	0	0	1	0	<b>1</b>
4	Bihar	0	0	0	0	<b>0</b>
5	Chhattisgarh	0	0	0	0	<b>0</b>
6	Delhi	0	0	0	0	<b>0</b>
7	Jharkhand	0	0	0	0	<b>0</b>
8	Karnataka	1	0	0	0	<b>1</b>
9	Kerala	3	0	0	0	<b>3</b>
10	Madhya Pradesh	5	5	0	0	<b>10</b>
11	Maharashtra	1	2	5	1	<b>9</b>
12	Mizoram	0	0	1	0	<b>1</b>
13	Nagaland	0	0	0	0	<b>0</b>
14	Odisha	0	0	0	0	<b>0</b>
15	Rajasthan	0	0	0	0	<b>0</b>
16	Tamil Nadu	1	1	0	0	<b>2</b>
17	Telangana	0	0	0	0	<b>0</b>
18	Uttar Pradesh	0	5	12	0	<b>17</b>
19	Uttarakhand	1	2	2	0	<b>5</b>
20	West Bengal	0	0	0	0	<b>0</b>
	<b>TOTAL</b>	<b>12</b>	<b>15</b>	<b>21</b>	<b>1</b>	<b>49</b>

**ANNEXURE-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (D) OF LOK SABHA STARRED QUESTION NO. \*13 REGARDING “RUCKUS BY WILD ANIMALS” BY SHRIMATI P.K. SREEMATHI TEACHER AND DR. P.K. BIJU DUE FOR REPLY ON 02.02.2018.**

**Amount of compensation paid for loss of life by elephant during the last three years and the current year**

<b>S.No.</b>	<b>State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (upto November 2017)</b>
<b>1</b>	<b>Andhra Pradesh</b>	11	0	10	15
<b>2</b>	<b>Arunachal Pradesh</b>	1	1	NR	NR
<b>3</b>	<b>Assam</b>	35	0	167.4	0
<b>4</b>	<b>Chhattisgarh</b>	75.46	218	241.75	NR
<b>5</b>	<b>Jharkhand</b>	107.5	184.9	110.179	56.12
<b>6</b>	<b>Karnataka</b>	253.5	228	235	45
<b>7</b>	<b>Kerala</b>	61	NR	NR	NR
<b>8</b>	<b>Maharashtra</b>	15	0	0	NR
<b>9</b>	<b>Meghalaya</b>	7	11.35	NR	NR
<b>10</b>	<b>Nagaland</b>	2	1	0	NR
<b>11</b>	<b>Odisha</b>	137.9	106.35	251.33	67
<b>12</b>	<b>Tamil Nadu</b>	93	141	119.25	54.5
<b>13</b>	<b>Tripura</b>	0	2	NR	NR
<b>14</b>	<b>Uttar Pradesh</b>	1	0	15	0
<b>15</b>	<b>Uttarakhand</b>	18.5	23.03	9.3	NR
<b>16</b>	<b>West Bengal</b>	105.41	228	162.5	103.14
<b>Total</b>		<b>924.27</b>	<b>1144.63</b>	<b>1321.709</b>	<b>340.76</b>

**ANNEXURE-IV**

**ANNEXURE REFERRED TO IN REPLY TO PART (D) OF LOK SABHA STARRED QUESTION NO. \*13 REGARDING “RUCKUS BY WILD ANIMALS” BY SHRIMATI P.K. SREEMATHI TEACHER AND DR. P.K. BIJU DUE FOR REPLY ON 02.02.2018.**

**Amount of compensation paid for loss crop/property damage by elephant during the last three years and the current year**

<b>S.No.</b>	<b>State</b>	<b>2014-15</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18 (upto November 2017)</b>
1	<b>Andhra Pradesh</b>	83.077	78.988	53.081	30.963
2	<b>Arunachal Pradesh</b>	39.99	20.9	NR	NR
3	<b>Assam</b>	1.62	0	222	0
4	<b>Chhattisgarh</b>	269.63	963.2608	1425.86	NR
5	<b>Jharkhand</b>	501.57	485.95	428.92	146.82
6	<b>Karnataka</b>	1239.38	705.5	709.65	NR
7	<b>Kerala</b>	264.59	281.051	286.585	NR
8	<b>Maharashtra</b>	123.43	155.22	45.48	NR
9	<b>Meghalaya</b>	14.95	227.45	NR	NR
10	<b>Nagaland</b>	4.6	7.86	NR	NR
11	<b>Odisha</b>	979.7	586.99	1178.25	244.3
12	<b>Tamil Nadu</b>	255.44	250.76	237.01	97.86
13	<b>Tripura</b>	0.91	0.914	0	NR
14	<b>Uttar Pradesh</b>	0	0	10.98	3.51
15	<b>Uttarakhand</b>	25.5	51.34	10.71	NR
16	<b>West Bengal</b>	475.54	477.78	225.05	398.91
<b>Total</b>		<b>4279.927</b>	<b>4293.964</b>	<b>4833.576</b>	<b>922.363</b>

**NR-Not Received**